

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2011

Dated: 14th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Haryana Power Generation Corporation Ltd.

....

Appellant (s)

Versus

Haryana Electricity Regulatory Commission

Respondent(s)

Counsel for the Appellant (s) : Mr. Pardeep Dahiya

Counsel for the Respondent (s) : Ms. Shikha Ohri, Adv. for R-1.

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **25th January, 2012.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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